

## TRN Energy Private Limited

**List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016****(Version 1: Pursuant to claims received and updated as on 28-12-2021) Category - Operational Creditors (except Workmen and Employees)**

Sl. No.	Names	Nature of Claim	Mode of Receipt of Claim	Amount Claimed	Amount Admitted	Amount Settled	Remarks
				In INR	In INR	In INR	
1	Natraaj Transport	Transportation of Coal	Applicant-NCLT	95,637,626	95,637,626	50,000,000	withdrawal by OC before COC
2	Chhattisgarh Maharashtra Carrier	Transportation of Coal	E-Mail	6,685,416	0	0	
3	Jai Maa Bhadra Kali Road Carrier	Transportation of Coal	E-Mail	55675234	0	0	
4	Shri Khatu Shyam Transport	Transportation of Coal	E-Mail & Post	31,608,942	0	0	
5*	Chhattisgarh Govt.-Electricity Department	Electrical Duty	E Mail -on 29/12/21	654,229,344	0	0	Delayed by 7 days
				843,836,562			

**Notes:** The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP on 17th Dec 21.AA heard the case on 22/12/21 and approved the withdrawal.

\*Electricity department -Government of Chhattisgarh sent mail on 29th December delayed by 7 days from scheduled date 21/12/21 without form B and proof of claim.If should have been provisionally admitted if application of withdrawal was not approved by AA